

TO BE PUBLISHED IN PART II, SECTION 3 SUB-SECTION(1)
OF THE GOVERNMENT OF INDIA GAZETTE

NOTIFICATION

In exercise of the powers conferred by clause (2) of Article 146 of the Constitution, the Chief Justice of India hereby makes the following amendments to the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961 in respect of the posts of Director (Library) (Ex-cadre), Chief Librarian, Librarian, Senior Assistant Librarian and Assistant Librarian have been mentioned at Category No.13, 22, 28, 31 and 38 :-

Column No.3 of Category No.13 be substituted as under:-

1. A degree in Law of a University in India recognized by the Bar Council of India or by any State Bar Council for enrolment as an Advocate.
2. Master's Degree in Library Science of a recognized University
3. Diploma in Computer Application recognized by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of Science Communication and Information Resources
4. Knowledge of Computer operation. It includes - (i) knowledge and experience of working with any standard "**Library Automation Software**" for **House keeping activities** in the library such as **cataloging, acquisition and circulation** etc., (ii) knowledge and experience of computerized search both of **on-line** and **off-line databases** including of retrieval of desired information through various search engines/processes and (iii) knowledge and experience of any **software** for developing **In-House databases** for documentation work.

Specialized knowledge in:

- (i) Conducting research work regarding legal matters,
- (ii) Documentation work
- (iii) Preparing of bibliography of cases,
- (iv) Examination and dissemination of legal articles published in various law journals.

Column No.3 of Category No.22 be substituted as under:-

1. A degree in Law of a University in India recognized by the Bar Council of India or by any State Bar Council for enrolment as an Advocate.
2. Master's Degree in Library Science of a recognized University
3. Diploma in Computer Application recognized by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of Science Communication and Information Resources
4. Knowledge of Computer application in Library work. It includes-(i) knowledge and experience of working with any standard "**Library Automation Software**" for **House keeping activities** in the library such as **cataloging, acquisition and circulation** etc., (ii) knowledge and experience of computerized search both of **on-line** and **off-line databases** including of retrieval of desired information through various search engines/processes and (iii) knowledge and experience of any **software** for developing **In-House databases** for documentation work.

Column No.3 of Category No.28 be substituted as under:-

1. A degree in Law of a University in India recognized by the Bar Council of India or by any State Bar Council for enrolment as an Advocate.
2. Degree in Library Science from a recognized University;

3. Diploma In Computer Application recognized by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of Science Communication and Information Resources

4. Knowledge of Computer operation in Library work. It includes - (i) knowledge and experience of working with any standard "**Library Automation Software**" for **House keeping activities** in the library such as **cataloging, acquisition and circulation** etc. and (ii) knowledge and experience of computerized search both of **on-line** and **off-line databases** including of retrieval of desired information through various search engines/processes.

Desirable :-

Master's Degree in Library Science of a recognized University.

Column No.3 of Category No.31 be substituted as under:-

1. Degree in Library Science from a recognized University;

2. Diploma in Computer Application recognized by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of Science Communication and Information Resources

3. Knowledge of computer operation in Library work. It includes - (i) knowledge and experience of working with any standard "**Library Automation Software**" for **House keeping activities** in the library such as **cataloging, acquisition and circulation** etc. and (ii) knowledge and experience of computerized search both of **on-line** and **off-line databases** including of retrieval of desired information through various search engines/processes.

Desirable :-

Master's Degree in Library Science of a recognized University.


Column No.3 of Category No.38 be substituted as under:-

1. Degree in Library Science from a recognized University;

2. Diploma in Computer Application recognized by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of Science Communication and Information Resources

3. Knowledge of computer operation in Library work. It includes, - (i) knowledge and experience of working with any standard "**Library Automation Software**" for **House keeping activities** in the library such as **cataloging, acquisition and circulation** etc. and (ii) knowledge and experience of computerized search both of **on-line** and **off-line databases** including of retrieval of desired information through various search engines/processes.

BY ORDER


(Ashok Kumar)
Registrar(Admn.I)